

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

23.

**IA-785(MB)2024 IN  
C.P. (IB)/3212(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.04.2024**

NAME OF THE PARTIES:

Uco Bank  
Vs.

Narendra Solvex Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

**IA-785(MB)2024**

1. Mr. Nausher Kohli a/w Mr. Nipun Gautam, Ld. Counsel for the Liquidator/Applicant present. Mr. Harsh Kesharia, Ld. Counsel for the Respondent present through VC.
2. Ld. Counsel for the Applicant submits that reply has been received yesterday only and seeks time.
3. List this matter for further consideration on **12.06.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)